

as allowing import of a number of sophisticated machineries at concessional duty; providing export credit at reduced interest rates, exemption of tax on export earnings; providing financial assistance for study tours, participation in exhibitions, overseas publicity etc. Besides several schemes such as setting up of a technical and research institute Tirupur etc. have been sanctioned.

### **Strike by CGHS Employees in Delhi**

3353. SHRIMATI BASAVA RAJESWARI  
SHRI LOKNATH CH-  
OUDHARY  
SHRI V. KRISHNA RAO:  
SHRI C.P.MUDALA-GIRI-  
YAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether CGHS employees in Delhi remained on strike for a long time;
- (b) if so, what are their demands;
- (c) whether the strike has been called off; and
- (d) if so, the terms on which the settlement was reached?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Group 'C' and 'D' employees of CGHS were on strike from 3.3.90 to 23.3.90.

- (b) Their main demands were
  - (i) Promotional avenues for Group 'C' and 'D' employees.
  - (ii) Grant of Hospital Patient Care Allowance to Group 'C' and 'D' employees.

(c) and (d). A Memorandum of Settlement has been entered into with All India CGHS Employees Association (Recognised) as a result of which the Association called off the strike with effect from 23.3.90. A copy of the Memorandum of settlement is given in at statement below.

### **STATEMENT**

*Memorandum of settlement between the Ministry of Health and FW and the All India CGHS Employees Association*

Whereas the agitation of the All India CGHS Employees' Association (hereinafter referred to as the Association) has adversely affected patient care services in CGHS dispensaries and whereas both Government of India and the the Association are desirous of restoration of normal patient care services under the Central Government Health Scheme at the earliest, now, therefore, Government having sympathetically considered the demands of the Association and the said Association having adopted a realistic attitude in the matter of fulfilment of its demands, the following agreement is reached between the DGHS, Ministry of Health and FW and the Association.

(a) it is noted that the promote on policy for 'C' and 'D' group employees is to be finalised by the J.M.C. at the national level on an agenda item: pending before the JMC. It is agreed that the promotion policy, that may be decided by the JMC at national level on this agenda will be applied to all categories of CGHS C and D Groups from the same date. If no promotion policy is settled by the national level JMC by 31.3.1991, the All India CGHS Employees Association will be free to take up the matter of promotion opportunities for CGHS C and D group employees.

(b) 35 posts of nursing sister (Rs. 1640-2900) would be created by upgrading equiva-

lent number of posts of staff nurses. Such post of nursing sisters will be filled up by 30.5.1990.

(c) Patient care allowance at Rs. 70 per month will be paid to non-ministerial C and D group employees of CGHS with effect from 1.4.1987.

(d) The Association withdraws the strike with immediate effect.

Date: 23.3.1990.

### **Water Crisis in Orissa**

3354. SHRI GOPI NATH GAJAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of a serious water crisis in some parts of Orissa, and

(b) if so, the steps taken to tackle the problem of water crisis in those regions?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) As per the information received from the Government of Orissa, 19 urban local bodies in 9 districts have been affected by drinking water scarcity due to dry spell. In the rural areas, no scarcity has been reported till now.

(b) The State Government has made immediate arrangements for water supply by tankers in the scarcity pockets and has also prepared a scheme costing Rs. 30 lakhs to solve the problem permanently in most of the problematic areas.

### **Incentives for Small Family**

3355. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have a proposal to introduce a series of incentives to popularise small family norms;

(b) if so, the details thereof;

(c) when those incentives are proposed to be introduced; and

(d) what other steps are proposed to be taken to give further boost to small family norms?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) to (d). Entire family welfare strategy is being reviewed particularly in the context of the 8th Five Year Plan. Various proposals and alternatives including those relating to incentives and disincentives are under consideration.

### **Shikayat Adalat**

3356. SHRI RAM SAGAR (Saidpur): Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any "Shikayat Adalat" to look into the grievances of C.G.H.S. beneficiaries and the rest of the Public about treatment at Union Government hospitals has been set up;

(b) if so, the details thereof; and

(c) the details of the complaints that were received after the setting of the Shikayat Adalat along with details of action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) and (b). Yes, Sir. The 'Shikayat Adalat' consisting of Senior Officers of D.G.H.S. and this Ministry has been constituted to look into the grievances of CGHS beneficiaries relating to CGHS/Hos-